Name of the Corporate Debtor: New Bombay Paper Mills Private Limited; Date of Commencement of CIRP: 02-04-2025; List of Creditors as on: 10-07-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0			NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0			NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	400911497	2	399953830	61.65			957667	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	15	111992736	2	109541646	16.88		2451090	0	Annexure 4
5	Operational creditors (Workmen)	16	9919892	16	5007566	0.77		4912326	0	Annexure 5
6	Operational creditors (Employees)	20	9182464	20	4991875	0.77		4190589	0	Annexure 6
7	Operational creditors (Government Dues)	5	44452397	5	3747837	0.58		0	40704560	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	137967888	34	125548971	19.35		12418917	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		95	714426874	79	648791725	100.00	0	23972922	41662227	